

6. Engineering Projects - (India) Ltd., Delli.
7. Rehabilitation Industries Corporation Ltd., Calcutta.
8. Braitfiwaite and Company, Calcutta.
9. Metal Scrap Trade Corporation Ltd., Calcutta.
10. Three Coalfields.
11. Textile Committee, Bombay.
12. Minin.; and Allied Machinery Corporation Ltd., Durgapur.
13. Hotel Corporation of India, Ltd., Bomliay.
14. Hindustan Steel Work Construction Ltd., Calcutta.
15. Executive Director (Vig.) in Indo Bharat Petroleum Balmer Lawn's.
16. Power Finance Corporation, New DelhS.
17. Mica Trading Corporation, Patna.
18. Indo Burma Petroleum Co. Ltd., Calcutta.
19. Jutg Corporation of India Ltd., Calcutta.
20. S'eel Authority of India Ltd., New Delhi

[Transferred to the 10th August, 1989]

Linking Places of Tamil Nadu with N-T.H.W

2577. SHU PASUMPON THA KIRUT. TINAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the names of places in Tamil Nadu which have been linked with the National Telephone net work, so far; and

(b) what are the names of places which are likelv to be provided with this facility during thi; current financial- year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRT GIRIDHAR GOMANGO*: (a) The information is given in the statement.

(b) Two places namely Vridhachalam and Manapparai ar_e proposed to be provided with STD facility during the current financial year.

Statement

The following places in Tamil Nadu have been provided with STD facility.

Aduthurai

,

Ambasamudram

Ambur

Ami

Aruppukotai

Attur

Avinashi

Annur

Bhavan^

Bodinayanur

, -

Cnidambram

Chinagleput

Chinnaiapatti

Coimbatore

Thondamuthur

Saravanmapatti

Alandurai

Kurichi

Madukkari

,

Sulur

Perinakkanipalayam

Devakettai

Dharapuram

Dharapuri

Didigul

Erode

Gopichettipalayam

Gummudipondi

Hosur

Honur Sipcot

Kanyakumari

Kangeyam

Kalpakkam

Karaikudi

Karur

Kodaikanal

Kovilpatti

Kulitalai

Kumbakenam

Kutalam

Kuzhithurai

Kancheepuram

Mahabalipuram

Mannargudi

Mariamalai nagar

Melur

Mettupalayam

Musiri

Myladuthurai

Madras

Madurai

Nagamalai pudukottai

Othakadai

Silaiman

Thirunagar

Nagapattinam (Nagore)

Narakkal

Nanguneri

Nellikuppam

Neveli

Nagaceil

Ooty

Pallada

Palani

Papnasam

Panruti

Paramakudi

Perundurai

Pollachi

Penneri

Pudukottai

Rajapalayam

Rameshwaram

Ranipet

Ranipet Sipcot

Melvisharam

Rasipuram

Ramnathpuram

Sankarankoil

Sankaridurg

Sakarnagar

Sathyamanalam

Sattur

Shencottah

Sirkali

Sivakasi

Somanur

Sirivilliputhur

Salem

Sivaganga

Tenkasi

Theni

Thirumangalam

Thiruvayura

Tindivanam

Tiruchengode

Tiruppur

Tiruttani

Tiruvannamalai

Tiruvarur

Tiruvellore
 Thanjavur
 Tirunelveli
 Palayamkottai
 Trichy
 Manchanalur
 Somarasampet
 Sriransam
 Tiruverumbur
 Tirupara thurai
 Tuticorin
 Harbour
 Udumalpet
 Uthukuli
 Vallam
 Valliyoor
 Valparai
 Vaniyaambadi
 Vellakoil
 Villupuram
 Virudhunagar
 Vellore

Ban on Smoking -

2578. SHRI RAM AWADHESH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

• (a) whether it is a fact that more people die from smoking in India than those from road accidents, alcohol and AIDS taken together;

(b) what is the estimated number of casualties due to smoking-related diseases every year in India during the last three years; and

(c) whether Government propose to ban smoking as has been done by the Olympic Committee during the forthcoming 1992 Olympics?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. RAFIQUE ALAM): (a) to (c) It is estimated that about 6 to 10 lakh people die due to tobacco related diseases every year in India. —

The measures undertaken to reduce the consumption of tobacco, products include:

(i) educating the masses against the use of tobacco products by highlighting its evil effects on health like, cardiovascular diseases, hypertension, oral and lung cancer etc,

(ii) introduction of legislation for ban on advertisement of cigarette and tobacco products.

(iii) printing of statutory warning on cigarette packets.

Land Allotted to Balamral Cooperative Housing Society in Secunderabad

2579. SHRI TALARI MANOHAR:

SHRI PRABHAKAR RAO
 KALVALA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that exemption under section 20A, of the Urban Land Ceiling Act (ULC) was granted to M/s, Balamrai Cooperative Housing Society by the Ministry on the 18th May, 1985 for nearly 40 acres of land at Secunderabad Cantonment Andhra Pradesh-

(b) whether it is also a fact that the said society sought exemption on the basis that it would provide house sites to poor and homeless people, particularly weaker sections;

(c) whether it is also a fact that contrary to the above assurance, most of the allottees of plots by this society are affluent people, including senior officers of the Ministry of Defence and its subordinate offices and their children and relatives;